

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-21/2008/ 4/20 /A.

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Mrs. Helen Dawngliani,  
Registrar, Gauhati high Court,  
Aizawl Bench, Aizawl

Dated Guwahati, 10<sup>th</sup> November, 2020

Sub:- Casual leave.

Ref:- Your application dated 09.11.2020.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave for a period of three days i.e. from 11.11.2020 to 13.11.2020, has been granted. The Jt. Registrar (Estt), Gauhati High Court, Aizawl Bench will look after the business of the Registry during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008/4/20/A, dated 10.11.2020**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Rden